have just received the report and I would not I have given notice, and your assistant was take it up today, unless I am sure about the position on the other side. I have given notice, and your assistant was good enough to come and tell me that it should be included in the budget. The subject is im-

## 12.32 hrs.

## RE: RELIEF CONSIGNMENTS FOR EVACUEES FROM BANGLA DESH

MR. SPEAKER: Dr. Ranen Sen wanted to make a point on the clearance of material at the Dum Dum airport. The Minister gave a reply the other day that everything was cleared. They brought certain newspapers and tried to introduce the subject in another discussion. I asked them not to proceed with it further but they might ask about it on Monday, say, for a minute. Now, Dr. Ranen Sen.

DR. RANEN SEN (Barasat): Sir, the other day, in reply to points raised by Shri Indrajit Gupta and myself, Dr. Karan Singh, on behalf of the Government of India, said that the stocks for relief lying in the Dum Dum airport have all but one consignment been cleared. Next day, the *Calcutta Daily Hindustan Standard* refuted the statement. The *Amrita Bazar Patrika* and the *Delhi Statesman* came out with a report that OXFAM, the British relief agency, has cabled to their London office not to send any more materials as there are not properly cleared up. It is further reported that certain States who agreed to take refugees now are declining to take them in.

I request the Government to let us know what is the latest position in regard to the clearance of stocks and what is the agency responsible for clearing and distributing all the material sent from abroad to camp sites.

Secondly, what is the latest position in regard to the dispersal of evacuees.

श्री झटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, मुझे आप से निवेदन करना है, मैंने एक काम रोको प्रस्ताव मेजा था सरकार की विफलता पर चर्चा करने के लिए. . .

MR. SPEAKER: The budget demands are coming up for discussion.

SHRI JYOTIRMOY BOSU (Diamond Harbour): After the Minister had replied,

I have given notice, and your assistant was good enough to come and tell me that it should be included in the budget. The subject is important, and the discussion on the Demands of the Civil Aviation and Tourism Ministry will come after a very long time. It is a very important issue. The Chairman of Air India has issued a statement that there is a loss to the public exchequer to the tune of Rs. 8.5 crores. I gave notice in writing. (Interruption) The budget demands would not come up for discussion before a fortnight.

श्री ग्रटल बिहारी वाजपेयी: अध्यक्ष महोदय, आपने मेरी बात सुनी नहीं । मैंने निवेदन किया था कि वित्त मन्त्री महोदय ने सदन में कहा कि जिन चीजों पर टैक्स नहीं लगे हैं उनके दाम नहीं बढ़ने दिए जाएंगे और अगर दाम बढ़े तो कार्यवाही की जायगी । लेकिन कोई कार्यवाही नहीं की जा रही है । हमने दिल्ली के दाम इकट्ठे किए हैं । इस मामले पर सरकार की विफलता पर चर्चा कैंसे करेंगे ?... (ध्यवधान) बजट पर डिबेट महीने भर तक चलेगी, क्या तब तक लोगों को बढ़े हुए दाम देने पडेंगे ?

MR. SPEAKER: I have not allowed it.

DR. RANEN SEN: Let there be some reply to my question.

MR. SPEAKER: That would go to the minister and he will answer it. All the demands are coming up for discussion. When there is a debate anticipated, nothing can be allowed. You are bound by the rules.

DR. RANEN SEN: The Health Minister is here. He can answer.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPA-DHYAYA): Perhaps Dr. Karan Singh would have been in a better position to answer it. But so far as I am concerned, I had been there just yesterday. Except two items-some dry fish from Norway and some other small consignment of medicine are lying there for customs reasons-all other items have been cleared. This is the information about the position yesterday morning. (Interruptions).